Annexure-7

## Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 06.02.2023 in accordance with Section 25(2) (e), IBC,2016 List of operational creditors (Government dues)

	T		SI. No.
Total	r	Department Government	Details of Claiman
,	1	Government	Claimant
1	1	Date of receipt	Details of cl
1	1	Amount claimed	Details of claim received
	1	Amount of claim admitted	
ı	1	Nature of claim	
1	1	Amount covered by security interest	Details of claim admitted
Î	ı	Amount covered by guarantee	m admitted
ı	ı	Whether related party?	
4	ť	% of voting of share in CoC, contingen if applicable t claim	
1	I	of contingen t claim	
Ī	1	any mutual dues, that may be set- off	Amount of
1	,	Amount of claim not admitted	
1	ı	Amount of claim under verification	
T	1	Remarks, if any	(Amount in₹)

